

ectly or indirectly, in the negotiations concerning the Jaguar or the other two aircrafts, or played any kind of part in them. All negotiations have been conducted directly with the three manufacturers, and the three foreign Governments concerned have been closely associated with them. In the case of the Jaguar, the negotiations were with British Aerospace which is a wholly owned Public Sector undertaking of the British Government.

(c) Yes, Sir, HAL are expected to manufacture Jaguars by 1982.

Incidents of Communal nature in Aligarh

343. SHRI PIARE LALL KUREEL
URF PIARE LALL TALIB:
SHRI BHOLA PRASAD:
SHRI YOGENDRA SHARMA:
SHRI INDRADEEP SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the loss of human life and property resulting from the recent incidents of communal nature in Aligarh;

(b) what is the quantum of financial assistance given to the victims of these incidents;

(c) what is the number of persons arrested in this connection;

(d) whether any judicial enquiry has been instituted in this connection if so, what are the findings thereof;

(e) whether any report from the State Government was called for by the Central Government; if so, what are the details thereof; and

(f) whether any Central team visited Aligarh in this connection; if so, what was its composition and what are the details of the report submitted by it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) According to available information 28 persons have lost their lives. The loss to property is about Rs. 5.25 lakhs.

(b) The Government of U.P. have announced financial assistance up to Rs 5,000 for each person killed and Rs. 500 and Rs. 250 respectively to each individual who received a serious or a minor injury. The Prime Minister has also contributed Rs. 75,000 from the National Relief Fund.

(c) 666 persons were arrested as a preventive measure and in substantive offences.

(d) Yes, Sir. The Government is awaiting the report of the Commission of Inquiry.

(e) Yes, Sir. The State Government have furnished details regarding the incidents, police actions number of persons arrested, loss to life and property and the quantum of financial assistance to be paid to the victims.

(f) Yes, Sir. The Minorities Commission consisting of the Chairman and 3 Members visited Aligarh on 15th November, 1978. Their report is awaited.

Recommendation of Akali Conference for creation of autonomous States

344. SHRI GURUDEV GUPTA:
SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Conference of the Akalis held at Ludhiana in Punjab recently has urged the Central Government to recast the Constitution of creating autonomous States; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Government have been Press reports about the deliberations of the Conference of the Akalis urging for more autonomy to the States.

(b) It may be recalled that the Administrative Reforms Commission, which had studied the subject in great depth; had recommended that no constitutional amendment was necessary

[Shri S. D. Patil]

for ensuring proper and harmonious relations between the Centre and the States and that the provisions of the Constitution governing the Centre-State relations were adequate or the purpose of meeting any situation or resolving any problems that might arise in this field. The Central Government after consulting the State Governments after consulting the State Governments, had agreed with the general approach recommended by the Administrative Reforms Commission.

STATEMENT BY MINISTER CORRECTING THE REPLY GIVEN ON THE 3RD AUGUST, 1978 IN REGARD TO UNSTARRED QUESTION 1310 REGARDING PUBLIC BOOKING IN DELHI IN RESPECT OF BAJAJ 150 SCOOTERS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, in the reply given to part (b) of Unstarred Question 1310 on 3rd August, 1978, the period up to which the allotments have been made against public bookings in Delhi in respect of Bajaj 150 scooter, was inadvertently indicated as September, 1970. The correct position is that it should have been April, 1968. The inconvenience caused is regretted.

When the mistake necessitating correction was noticed, there was hardly any time to make the correction as the Rajya Sabha Session had been adjourned. It is regretted that this statement could not be made in the House earlier.

SHRI BHUPESH GUPTA (West Bengal): Sir, I wish to draw your attention to a very bad practice. The Prime Minister was going out and some hon. Members were getting up and doing this kind of thing with folded hands. (Interruptions). The Prime Minister was going out and I found some hon. Members getting up and doing this kind of thing with folded hands. I have never seen such servility. Hon. Members should have some self-respect.

DR. BHAI MAHAVIR (Madhya Pradesh): Has a Prime Minister never been saluted like this?

SHRI BHUPESH GUPTA: Not here in this manner. (Interruptions). This is wrong. It is not proper. Sir, we do it to you. (Interruptions). Do it outside. I have no objection. This is not done. (Interruptions). This is not done. This is not the first time. Previously also I have pointed out. This is not done. (Interruptions). I should raise it. You cannot dance here. If you dance here, I will raise it.

DR. BHAI MAHAVIR: You were dancing to the tune of the former Prime Minister while sitting in the opposition. (Interruptions).

MR. CHAIRMAN: Shri Advani.

STATEMENT BY MINISTER GIVING SUPPLEMENTARY INFORMATION IN REGARD TO UNSTARRED QUESTION 1581 ANSWERED ON THE 10TH AUGUST, 1978, REGARDING OPPORTUNITY TO SUPPORTERS OF EMERGENCY FOR TALKS OVER THE A.I.R.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): Sir, I beg to lay on the Table a statement (in English and Hindi) giving supplementary information to the reply given in the Rajya Sabha on the 10th August, 1978, to Unstarred Question 1581 regarding opportunity to supporters of Emergency for talks over the A.I.R. [Placed in Library. See No. LT-2856/78].

MR. CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. Annual Report and Accounts (1977-78) of the Film and Television Institute of India, Pune and Related Papers

II. The Press Council (Procedure for nomination of Members) Rules, 1978

THE MINISTER OF INFORMATION AND BROADCASTING